

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification of this office order No.72834-983/F.1(3)/Gaz/2022 dated 19.09.2022, the following Committee is hereby reconstituted with immediate effect :

S.No	Name of the Committee	Name of Judicial Officer	Designation
1	Committee for dealing with the appointment of the Oath Commissioners at Tis Hazari Court Complex, Delhi	Ms. Nisha Saxena, District Judge, Commercial Court, (Central)	Chairperson
		Sh. Alok Shukla, Addl. District Judge (Central)	Member
		Sh. Kumar Rajat, Addl. Sessions Judge (POCSO) (West)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


21.4.23.
(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)
Delhi

No. 29586-596/F.1(3)/Gaz/23

Dated 21/4/23

Sub:- Reconstitution of Committee.

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, West, Tis Hazari Court, Delhi/New Delhi.
3. The Officers concerned.
4. Sh. Lovleen, PO-MACT, Central, Tis Hazari Court, Delhi.
5. The AO(J), Administration Branch-I (Central) with the direction to pursue the matter.
6. The AO(J)/Branch In-charge, Accounts Branch, Computer Branch, General Branch, Litigation, Facilitation Center, Filing Section, Tis Hazari Courts, Delhi.
7. The P.S. to the undersigned.
8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. The R&I Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (HQs)
Delhi